

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION HEARING BOARD FROM 16/08/2022 TO 31/08/2022
FOR THE MONTH OF AUGUST, 2022****Date: 16/08/2022**

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	713086	1362713	S. MAJUMDAR & CO. Vs R.K. DEWAN & CO.
2	712360	1401260	S. MAJUMDAR & CO Vs ASHOKA REGISTRATION SERVICE CALCUTTA REGISTRATION SERVICE
3	228404	1340431	Vs W.S. KANE & CO
4	732229	1359571	KOLKATA TRADE MARK SERVICE Vs R. K. DEWAN & COMPANY
5	723370	1360206	CLARION T.V. PVT LTD. Vs DE PENNING & DE PENNING.
6	722707	1389792	AWADHESH SANGANERIA Vs REMFY & SAGAR
7	235493	1374513	D. P. AHUJA & CO. Vs LABORATE PHARMACEUTICAL INDIA LTD.
8	220741	1356049	SHUKLA TRADE MARK COMPANY Vs TRADE MARK REGISTRATION BUREAU
9	712812	1379865	D. P. AHUJA & CO Vs V.VEERARAGHAVAN, ADVOCATE
10	231247	1375224	PANKAJ SHROFF & COMPANY Vs D. SEN & CO
11	711826	1373309	DEPENNING & DEPENNING Vs. D.P. AHUJA & CO

12	232412	1333282	DASWANI & DASWANI Vs R.K.S. HOSIERY (Opponent)
13	246313	1371790	ASHOKA & CO. VS BAKELITE HYLAM LTD
14	236081	1375502	D. SEN & CO. Vs. RECKITT BENCKISER N.V. DED SHUKLA TRADE MARK COMPANY
15	245945	1394176	Vs T.K. GANJU & ASSOCIATES
16	225802	1364766	D. SEN & CO Vs ASHOKA TRADE MARK CO
17	709986	1395128	L.S. DAVAR & CO. Vs MRS. MAKHIJA & ASSOCIATES
18	717686	1400263	RAJEEV KR. JAIN, ADVOCATE Vs MANGLA REGISTRATION SERVICE
19	235000	1339457	S.MAJUMDAR & CO. Vs LALL & SETHI
20	245354	1386906	D. SEN & CO Vs S.MAJUMDAR & CO
21	248481	1352375	M.P. MIRCHANDANI Vs BAJAJ AUTO LIMITED
22	212615	1349263	C.J. ASSOCIATES Vs THE CALCUTTA TRADE MARK CO
23	710638	1389514	ABICEE PHARMACEUTICALS PVT.LTD Vs SUN PHARMACEUTICAL INDUSTRIES LTD
24	713700	1355544	E. S. GODFREY & SON. Vs DELHI REGISTRATION SERVICES
25	215274	1344382	KOLKATA TRADE MARK SERVICE Vs SHUKLA TRADE MARK COMPANY
26	257094	1354046	D.P.AHUJA & CO. Vs MADAMSER & CO.

27	258882	1339083	S.MAJUMDAR vs BIMAL BIRI FACTORY
28	261714	1356852	D. P. AHUJA & CO. Vs MANOJ G. MENDA
29	262613	1407306	KOLKATA TRADE MARK SERVICE Vs SKYLINE
30	260157	1378040	KOLKATA TRADE MARK SERVICE Vs INFINITY INTERNATIONAL

Date:17/08/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	228558	1347203	SHUKLA TRADE MARK COMPANY Vs ALKEM LABORATORIES LTD.
2	246741	1385139	D. SEN & CO VS CLARIS LIFESCIENCES LIMITED
3	244820	1383150	D. SEN & CO VS W.S. KANE & CO
4	226933	1389449	D.P. AHUJA & CO Vs R.K. DEWAN & CO.
5	250426	1363460	S.MAJUMDAR & CO Vs WORLDWIDE REGISTRATION BUREAU
6	710879	1360463	S. MAJUMDAR & CO Vs SATGURU AGRO INDUSTRIES
7	724590	1351973	SHUKLA TRADE MARK COMPANY Vs ANAND AND ANAND
8	256133	1371787	S. MAJUMDAR & CO Vs ARJUN T. BHAGAT & CO.
9	263276	1382597	D. P. AHUJA & CO. Vs THE BUSINESS CYTALYST.

10	209258	1329912	C.J. ASSOCIATES Vs MAHTTA & CO
11	230816	1343233	SHUKLA TRADE MARK COMPANY. VS ANAND AND ANAND
12	238471	1383400	SHUKLA TRADE MARK COMPANY. VS ASHOKA & CO.
13	231203	1359286	KOLKATA TRADE MARK SERVICE. VS MAHATTA & CO.
14	726983	1508437	D. P. AHUJA & CO. vs REMFY & SAGAR
15	718145	1391214	POOJA DODD Vs LALL & SETHI
16	262318	1356667	SHUKLA TRADE MARK COMPANY Vs ANAND AND ANAND
17	250500	1379497	SAMPA GHOSH Vs J.G. HOSIERY PVT.LTD.
18	247213	1363360	TRADE MARK REGISTRATION BUREAU Vs ARORA REGISTRATION SERVICE
19	221401	1331231	D.SEN & CO. Vs M.P. MIRCHANDANI
20	239163	1363470	S. MAJUMDAR & CO Vs VISHESH & ASSOCIATES
21	257095	1354046	D.P. AHUJA & CO Vs MADAMSER & CO
22	735123	1363466	S. MAJUMDAR & CO Vs WORLDWIDE REGISTRATION BUREAU
23	719060	1366518	C. J. ASSOCIATES Vs LALL & SETHI
24	726709	1332010	L.S. DAVAR & CO Vs INDIAN TRADE MARKS CO
25	724565	1382597	D.P. AHUJA & CO Vs PRATHIBA M. SINGH

26	242814	1377317	D.SEN & CO. Vs SHUKLA TRADE MARK COMPANY
27	718146	1391214	POOJA DODD Vs LALL & SETHI
28	719868	1512703	S. MAJUMDAR & CO. vs THE ACME COMPANY
29	718752	1443113	TRADE MARK REGISTRATION BUREAU Vs Khaitan & Co.
30	716050	1473059	KOLKATA TRADE MARK SERVICE. Vs LALL LAHIRI AND SALHOTRA

Date:18/08/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	714290	1495610	RENE FOODS PVT.LTD. Vs D. SEN & CO.
2	715234	1448899	D. SEN & CO. Vs VISHESH & ASSOCIATES.
3	716571	1490036	D. SEN & CO. Vs SHUKLA TRADE MARK COMPANY
4	723918	1510793	SKYLINE. Vs INDIAN TRADE MARKS CO.
5	713551	1477705	DELHI REGISTRATION SERVICES Vs LALJI ADVOCATES
6	718506	1490070	D. SEN & CO. Vs ANAND AND ANAND.
7	727882	1422602	D. P. AHUJA & CO. Vs ASHOKA TRADE MARKS CO.
8	724846	1490718	D. SEN & CO. Vs M. P. MIRCHANDANI & CO.

9	719862	1512684	S. MAJUMDAR & CO. Vs THE ACME COMPANY
10	721369	1498321	S. MAJUMDAR & CO. Vs LALL & SETHI.
11	733065	1482426	S.S. RANA & CO. Vs SKYLINE
12	716349	1414387	DE PENNING & DE PENNING Vs BHARTI REGISTRATION SERVICE
13	717844	1420809	TRADE MARK REGISTRATION BUREAU Vs M. P. MIRCHANDANI & CO.
14	728884	1507769	D. SEN & CO. Vs R.K. DEWAN & CO.
15	718948	1500228	D. SEN & CO. Vs J.M.J. ADVERTISING & MARKETING PVT. LTD
16	739119	1508419	L.S. DAVAR & CO. Vs W. S. KANE & CO.
17	721399	1507169	DASWANI & DASWANI Vs ANAND & ANAND
18	728883	1507770	D. SEN & CO. Vs R.K. DEWAN & CO.
19	731858	1515547	L.S.DAVAR & CO Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA
20	721148	1446552	A.K. GANDHI, ADVOCATE Vs MANMOHAN SINGH & ASSOCIATES
21	724538	1500679	KOLKATA TRADE MARK SERVICE vs REMFY & SAGAR
22	736068	1410828	DASWANI & DASWANI VS MANGLA REGISTRATION SERVICE.
23	715659	1440518	PAWAN KUMAR MAHESHWARI VS R.K. DEWAN & CO.

24	725568	1509773	Y. J. TRIVEDI & CO. VS R. R. SHAH & CO.
25	719866	1512685	S. MAJUMDAR & CO. VS THE ACME COMPANY
26	723556	1508652	DASWANI & DASWANI VS LALL & SETHI.
27	715074	1434918	DE PENNING & DE PENNING VS ASHOKA TRADE MARKS CO.
28	725748	1412700	D. P. AHUJA & CO. Vs REMFY & SAGAR
29	714571	1424211	KOLKATA TRADE MARK SERVICE VS DASWANI & DASWANI.
30	715352	1491813	HIRAL C. JOSHI. VS L.S. DAVAR & CO.

Date:22/08/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	732438	1294520	MOTHER DAIRY CALCUTTA VS ANAND AND ANAND
2	227452	1258795	SHUKLA TRADE MARK COMPANY. VS KOLKATA TRADE MARK SERVICE
3	218996	1290371	SENGUPTA & ASSOCIATES VS S.MAJUMDAR AND CO
4	201089	1286048	D. SEN & CO. VS EMCURE PHARMACEUTICAL LTD.
5	255265	1312628	DASWANI & DASWANI vs R.K. DEWAN & CO.
6	258736	1308840	SHUKLA TRADE MARK CO. vs L.S.DAVAR & CO

7	223745	1312697	TRADE MARK REGISTRATION BUREAU vs W.S. KANE
8	209253	1328594	C.J. ASSOCIATES vs MAHTTA & CO.
9	206784	1281174	SHUKLA TRADE MARK COMPANY vs P.S.PAI & CO
10	257151	1328254	S.S. DATTA & ASSOCIATES vs UNITED OVERSEAS TRADE MARK CO CALCUTTA REGISTRATION SERVICE
11	218894	1318016	vs TRADESAFE
12	252155	1300133	S.MAJUMDAR & CO. vs CRAWFORD BAYLEY & CO
13	226616	1274081	SEENERGI IPR vs SHILPI JAIN SHARMA
14	252910	1274907	DASWANI & DASWANI vs R. K. DEWAN & COMPANY
15	256742	1328254	C. J. ASSOCIATES vs UNITED OVERSEAS TRADE MARK CO.
16	255685	1295160	SHUKLA TRADE MARK CO. v/s S.MAJUMDAR & CO.
17	714356	1305746	DASWANI & DASWANI. v/s WORLDWIDE REGISTRATION BUREAU.
18	206361	1320750	D. P. AHUJA & CO. v/s EASTERN MEDIKIT LTD.
19	222801	1318683	DEPENNING & DEPENNING v/s A. SHUNGLU & CO.
20	221781	1269062	DEPENNING & DEPENNING v/s TRADE MARK PROTEC COMPANY, KOLKATA TRADE MARK SERVICE
21	208745	1299118	v/s USHA A. CHANDRASEKHAR,ADVOCATE
22	223493	1289947	D. P. AHUJA & CO. v/s USHA CHANDRASEKHAR

23	209256	1328589	C.J. ASSOCIATES v/s MAHTTA & CO
24	222709	1288065	S.MAJUMDAR v/s D. SEN & CO
25	208997	1275193	D.P.AHUJA & CO. v/s AMARJIT & ASSOCIATES
26	201491	1296163	SHUKLA TRADE MARK COMPANY v/s DELHI REGISTRATION SERVICE
27	198114	1301629	D.P.AHUJA & CO. v/s ARORA REGISTRATION SERVICE,
28	215290	1274965	SENGUPTA & ASSOCIATES. v/s UNITED OVERSEAS TRADE MARK CO.
29	200942	1299270	DEPENNING & DEPENNING v/s BAGYA RAGHAVAN
30	236324	1363190	KHAITAN & CO v/s ANAND & ANAND

Date: 25/08/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	727883	1422602	D. P. AHUJA & CO. Vs ASHOKA TRADE MARKS CO.
2	258552	1211609	D. P. AHUJA & CO. VS DEPENNING & DEPENNING
3	258552	1211609	D. P. AHUJA & CO VS DE PENNING & DE PENNING
4	719071	1446344	TRADE MARK REGISTRATION BUREAU. VS M. P. MIRCHANDANI & CO.
5	729861	1420806	D. SEN & CO. VS TRADE MARK REGISTRATION BUREAU

6	202301	1213587	ANIRUDDHA MAITRA, ADVOCATE VS D.SEN & CO.
7	718399	1416185	KOLKATA TRADE MARK SERVICE. VS DELHI REGISTRATION SERVICES
8	206356	1240175	KOLKATA TRADE MARK SERVICE VS KHAITAN & CO LLP
9	729441	1422096	ALG INDIA LAW OFFICES LLP VS ANAND AND ANAND
10	719142	1417273	L.S DAVAR & CO. VS ANAND AND ANAND.
11	235544	1224120	ANAND & ANAND VS Y. J. TRIVEDI & CO.
12	201469	1253012	L.S. DAVAR & CO. VS LALL LAHIRI & SALHOTRA
13	710780	1240705	L.S. DAVAR & CO VS L.R. SWAMI CO.
14	216225	1186232	EMAMI LIMITED VS SHUKLA TRADE MARK COMPANY
15	180264	1196035	SHUKLA TRADE MARK COMPANY VS JATIN Y. TRIVEDI
16	204558	1209814	TRADE MARK REGISTRATION BUREAU VS SHUKLA & COMPANY
17	736641	1462792	SKYLINE VS Y.J. TRIVEDI & CO.
18	729327	1510395	DASWANI & DASWANI. VS DELHI TRADE MARK COMPANY.
19	713884	1424074	DASWANI & DASWANI. VS LALL & SETHI.
20	209618	1229749	VARIKASERY & VARIKASERY Vs DEPENNING & DEPENNING
21	200056	1219929	D.P.AHUJA & CO. VS VISHESH & ASSOCIATES

22	199542	1224376	SAMIR KUMAR DAN VS WORLDWIDE REGISTRATION BUREAU
23	197149	1228934	C.J. ASSOCIATES VS SURESH & CO.
24	198955	1224402	L.S.DAVAR & CO. VS CHANDRAKANT M JOSHI
25	725224	1248910	TRADE MARK REGISTRATION BUREAU VS MOHAN ASSOCIATES
26	231449	1233502	TRADE MARK REGISTRATION BUREAU VS SHUKLA & COMPANY
27	722887	1241479	SRIJOY DAS vs MOHAN ASSOCIATES.
28	231449	1233502	TRADE MARK REGISTRATION BUREAU VS SHUKLA & COMPANY
29	204852	1173846	S. MAJUMDAR & CO vs CRAWFORD BAYLEY & CO.
30	713739	1207529	DE PENNING & DE PENNING. Vs MADAMSER & CO

Date: 29/08/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	235547	1224108	S. MAJUMDAR & CO. Vs Y.J.TRIVEDI & COMPANY
2	197542	1192627	L.S. DAVAR & CO. Vs MADAMSER & CO.
3	255061	1201876	D.SEN & CO. Vs REMFY & SAGAR
4	214847	1254013	L.S. DAVAR & CO Vs TAS & CO.

5	257795	1216429	S. MAJUMDAR & CO. Vs UNITED LEGAL SERVICES
6	262800	1227594	RAJEEV KR. JAIN, ADVOCATE Vs SALAMATRAI MADHYANI
7	261719	1180797	S. MAJUMDAR & CO Vs D. SEN & CO.
8	263107	1227594	RAJEEV KR. JAIN, ADVOCATE Vs JYOTI DEWANI
9	263211	1226778	SHUKLA TRADE MARK COMPANY Vs TAJ TRADE MARKS PVT. LTD
10	200839	1204816	D.P.AHUJA & CO. Vs ARJUN T. BHAGAT & CO.
11	259220	1174175	SENGUPTA & ASSOCIATES Vs. DATTA & ASSOCIATES
12	226607	1173690	D.SEN & CO. Vs DELHI REGISTRATION SERVICE
13	234213	1199258	D.SEN VS DELHI REGISTRATION SERVICE
14	242816	1242586	D.P. AHUJA & CO Vs. SHUKLA TRADE MARK COMPANY
15	235546	1224130	S.MAJUMDAR & CO Vs Y.J.TRIVEDI & COMPANY
16	202755	1250856	KOLKATA TRADE MARK SERVICE Vs RAO & RAO
17	719221	1249786	TRADE MARK REGISTRATION BUREAU Vs PURI TRADE MARK CO.
18	202483	1240185	KOLKATA TRADE MARK SERVICE Vs USHA A. CHANDRASEKHAR,ADVOCATE
19	231168	1213882	NUPUR KRISHNA ROY Vs ANIRUDDHA MAITRA, ADVOCATE

20	198972	1253012	L.S. DAVAR & CO. Vs CHANDRAKAN M. JOSHI
21	200865	1252291	TRADE MARK REGISTRATION BUREAU Vs ALOK CHANDRA ADVOCATE
22	263764	2674822	KOLKATA TRADE MARK SERVICE Vs SHUKLA TRADE MARK COMPANY
23	255429	1194521	GREAT TRADE MARK BUREAU Vs ANKIT FOOD PRODUCTS
24	227456	1186685	GOPAL CHOWDHURY Vs MAA SIDDESWARI ENGINEERING WORKS
25	259314	1172748	S. MAJUMDAR & CO. Vs D. P. AHUJA & CO.
26	261299	1233940	ANAND AND ANAND.. Vs TRADE MARK REGISTRATION BUREAU.
27	261331	1255896	SHUKLA TRADE MARK COMPANY vs DASWANI & DASWANI
28	261733	1180797	S. MAJUMDAR & CO. Vs D. SEN & CO.
29	261474	1219625	ARZAD ALI Vs ADITYA NARAIN MISRA
30	212682	1172115	DASWANI & DASWANI Vs CRAWFORD BAYLEY & CO.

Date: 30/08/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	735071	1085234	MADAMSER & CO. vs V. GOPALAKRISHNA,ADVOCATE

2	176428	1169071	CHAKRABORTY & ASSOCIATES VS TRADE MARK REGISTRATION BUREAU
3	714166	1213849	DASWANI & DASWANI. VS SHUKLA TRADE MARK COMPANY.
4	195105	1233497	TRADE MARK REGISTRATION BUREAU VS MADAMSER & CO
5	170231	1168147	APEX TEA EXPORTS PVT. LTD. VS M.P. MIRCHANDANI & CO.
6	170868	1168286	S.MAJUMDAR VS PURI TRADE MARK CO.
7	196181	1245229	NAZRUL ISLAM (Proprietor) VS BISWAJIT SARKAR, ADVOCATE.
8	206789	1191058	NILABJA GHOSH VS CADILA PHARMACEUTICAL LTD
9	722885	1241479	SRIJOY DAS vs MOHAN ASSOCIATES
10	257240	1237588	S.S.DATTA & ASSOCIATES VS L.S. DAVAR & CO.
11	235272	1256309	TRADE MARK REGISTRATION BUREAU. VS ANAND AND ANAND.
12	251467	1199338	TRADE MARK REGISTRATION BUREAU VS SHUKLA TRADE MARK COMPANY
13	176949	1204749	SHUKLA TRADE MARK COMPANY VS SSG PHARMA PVT.LTD.
14	238829	1193407	S. MAJUMDAR & CO. VS PROSANTA SHILPA PRATISTHAN (P) LTD.
15	722695	1173849	S. MAJUMDAR & CO VS CRAWFORD BAYLEY & CO.
16	723323	1224100	ANAND AND ANAND. VS Y. J. TRIVEDI & CO.

17	722883	1241479	SRIJOY DAS VS MOHAN ASSOCIATES
18	260144	1202123	S.MAJUMDAR & CO. VS KOLKATA TRADE MARK SERVICE
19	260145	1202133	S. MAJUMDAR & CO VS KOLKATA TRADE MARK SERVICE
20	261268	1177182	C. J. ASSOCIATES. VS H K ACHARYA AND COMPANY
21	714950	1497574	L.S.DAVAR & CO. VS D. SEN & CO.
22	717670	1450539	TRADE MARK BUREA VS UNITED OVERSEAS TRADE MARK CO.
23	755755	1507596	D. P. AHUJA & CO. VS W. S. KANE & CO.
24	719100	1426106	D. P. AHUJA & CO. VS S.S. RANA & CO.
25	729442	1422096	ALG INDIA LAW OFFICES LLP VS ANAND AND ANAND
26	736645	1462792	SKYLINE VS Y.J. TRIVEDI & CO
27	718040	1428499	CHADHA & CHADHA IP VS KOCHHAR & CO.
28	721980	1500229	D. SEN & CO. VS Y. J. TRIVEDI & CO.
29	714341	1476663	KHARAGPUR TRADE MARK BUREAU. VS DE PENNING & DE PENNING.
30	727884	1422602	REMFROY & SAGAR VS ASHOKA TRADE MARKS CO.
Date: 31/08/2022			

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	204851	1173851	S. MAJUMDAR & CO. Vs CRAWFORD BAYLEY & CO.
2	712472	1213089	MR. SHAMBHU KUMAR Vs TRADE MARK REGISTRATION BUREAU
3	199871	1244244	D.P. AHUJA & CO Vs DEPENNING & DEPENNING
4	162609	1172052	PANNALAL PRASAD Vs DEPENNING & DEPENNING
5	221201	1224490	DASWANI & DASWANI Vs MADAMSER & CO
6	722696	1173855	S.MAJUMDAR & CO. Vs CRAWFORD BAYLEY & CO.
7	179238	1175303	S. MAJUMDAR & CO Vs H.P. SINGH (ADV.)
8	196154	1174225	S.MAJUMDAR & CO. Vs TRADE MARK REGISTRATION BUREAU
9	195402	1234742	S. MAJUMDAR & CO. Vs SHUKLA TRADE MARK CO.
10	722886	1241479	SRIJOY DAS Vs MOHAN ASSOCIATES
11	208790	1243180	CHANDRAKANT M JOSHI Vs. PUTHRAN & ASSOCIATES
12	717379	1476374	DATTA & ASSO Vs ARJUN T. BHAGAT & CO.
13	719513	1450213	MADHUBAN YADAV VS JEHANGIR GULABBHAI DARUWALLA. KOLKATA TRADE MARK SERVICE.
14	715228	1413790	Vs. W. S. KANE & CO.

15	726948	1414968	D. P. AHUJA & CO. Vs ASHOKA TRADE MARKS CO.
16	246845	1386734	SHUKLA TRADE MARK COMPANY Vs G.S. RIJHWANI & CO
17	715448	1382862	SENGUPTA & ASSOCIATES Vs WORLDWIDE REGISTRATION BUREAU
18	230975	1349582	KHAITAN & CO LLP Vs DK LALWANI & CO.
19	207638	1213121	S.MAJUMDAR & CO. Vs D.P. AHUJA & CO
20	218636	1246209	ANIRUDDHA MAITRA, ADVOCATE Vs PRATIVA ENTERPRISE
21	209523	1234323	DEPENNING & DEPENNING Vs INTERNATIONAL TRADE MARK BUREAU
22	203774	1204805	D. SEN & CO Vs SEN-OBEROI
23	712251	1206689	C. J. ASSOCIATES Vs PURI TRADE MARK CO
24	128482	1175229	S.MAJUMDAR & CO Vs REMFRY & SAGAR
25	202809	1235296	SUJATA CHAUDHRI, IP ATTORNEYS Vs SUN PHARMACEUTICAL INDUSTRIES LTD
26	221869	1220297	J.P. SHARMA Vs SHUMANTO GUPTA, ADVOCATE
27	721151	1503044	SHUKLA TRADE MARK COMPANY vs MOHAN ASSOCIATES
28	715685	1440515	PAWAN KUMAR MAHESHWARI, ADVOCATE Vs W. S. KANE & CO.

29	730443	1469064	D. P. AHUJA & CO Vs V. VEERARAGHAVAN, ADVOCATE.
30	713247	1402571	LOGIC TRADE MARK COMPANY Vs RNA, IP ATTORNEYS